

IN THE COURT OF CIVIL JUDGE AND JMFC AT SEDAM

CAUSE LIST DATED: 14.12.2020

Sl. No.	CASE NO.	STAGE	NAME OF THE ADVOCATES SHRI/SMT.
MORNING SESSION 11.00 AM- 02.00 PM.			
-			
AFTERNOON SESSION 02.45 PM-			
01	OS 60/2012	Summons	NR/ESK
02	OS 80/2012	Summons	NBK/SNB/NM
03	FDP 04/2018	Summons	MG/SRH
04	OS 93/2019	Summons	RM/SRP/AGP
05	OS 94/2019	Summons	RM/SRP/AGP
06	OS 95/2019	Summons	RM/SRP/AGP
07	OS 59/2020	Summons	SKD
08	OS 177/2012	Hearing	TVP/SKD/SRH
09	OS 95/2014	Hearing	SKD/NM/NR
10	OS 48/2016	Hearing	ESK/NBK
11	FDP 10/2016	Hearing	BSD/RMP
12	OS 60/2018	Hearing	SP/NR
13	OS 15/2015	Issues	CKK/NR
14	OS 69/2013	Argument	VJM
15	OS 130/2015	Argument	ESK/BSS/VJM
16	OS 52/2016	Argument	VJM/AM
17	OS 65/2016	Argument	MG/BT
18	CC 52/2020	Custody	APP
19	CC 93/2014	Argument	JAP
20	CC 330/2014	Argument	VKP

Sd/-
Civil Judge & JMFC.,
Sedam.

IN THE COURT OF SENIOR CIVIL JUDGE, SEDAM

CAUSE LIST DATED: 14-12-2020.

Sl. No.	CASE NO.	STAGE	NAME OF THE ADVOCATES SHRI/SMT.
FIRST SESSION 11.00 AM- 02.00 PM.			
01	OS 35/2013	Hearing	Ravindra Injalikar Advocate
02	OS 43/2014	Hearing	Narayanreddy Advocate
03	FDP 3/2017	Hearing	Mallangowda.S.Advocate
04	OS 75/2017	Hearing	T.Vibhakar Patil Advocate
05	Ex 13/2018	Hearing	Rajendra Munnur Advocate
06	FDP 4/2019	Hearing	Narayan Reddy Advocate
07	MVC 654/2019	Hearing	Rajendra Munnur Advocate
08	Ex 25/2019	Hearing	D.S.Namdar Advocate
09	OS 47/2019	Hearing	S.B.Joshi Advocate
10	OS 5/2020	Hearing	Naseema Begum Advocate
11	FDP 3/2020	Hearing	--
12	MVC 424/2020	Hearing	Rajendra Munnur Advocate
13	OS 42/2016	Arguments	C.K.Kulakarni Advocate
14	OS 31/2013	Evidence	Narayan Reddy Advocate
15	OS 5/2014	Evidence	S.R.Hagragi Advocate
16	EX 17/2014	Evidence	Narayan Reddy Advocate
17	OS 16/2014	Evidence	Bhimarao Dandoti Advocate
18	OS 23/2014	Evidence	M.A.Khader Advocate
19	OS 49/2014	Evidence	K.P.Biradar Advocate
20	OS 3/2015	Evidence	Narayan Reddy Advocate
21	OS 17/2016	Evidence	Narayan Reddy Advocate
22	OS 21/2016	Evidence	--
23	MC 2/2017	Evidence	Anantayya.M.Advocate
24	OS 21/2017	Evidence	Rajendra Munnur Advocate
SECOND SESSION 02.45 PM- 04.00 PM.			
25	MC 8/2017	Evidence	Ramreddy.M.Patil Advocate
26	MC 9/2017	Evidence	Narayan Reddy Advocate

27	OS 30/2017	Evidence	Vijaykumar Miskin Advocate
28	OS 46/2017	Evidence	S.K.Deshpande Advocate
29	Misc8/2017	Evidence	C.K.Kulakarni Advocate
30	MC 25/2017	Evidence	Satish Patil Advocate
31	MVC 47/2018	Evidence	Rajendra Munnur Advocate
32	MVC 50/2018	Evidence	Sri.S.B.H Advocate
33	OS 32/2018	Evidence	M.S.Kodgimath Advocate
34	OS 43/2018	Evidence	Rajendra Munnur Advocate
35	OS 46/2018	Evidence	Narayan Reddy Advocate
36	OS 48/2018	Evidence	K.J.Kulkarni Advocate
37	OS 73/2018	Evidence	Anantayya.M. Advocate
38	OS 100/2018	Evidence	S.K.Deshpande Advocate
39	MVC 150/2019	Evidence	Shivaraj Swamy Advocate
40	MVC 252/2019	Evidence	H.Saireddy Advocate
41	OS 9/2019	Evidence	Anantayya.M. Advocate
42	OS 20/2019	Evidence	H.Saireddy Advocate
43	OS 30/2019	Evidence	Narayan Reddy Advocate
44	MVC 921/2019	Evidence	Rajendra Munnur Advocate
45	MVC 922/2019	Evidence	--
46	OS 42/2019	Evidence	H.Lal Ahmed Advocate
47	P and Sc 1/2020	Evidence	H.Saireddy Advocate

Sd/-
**Senior Civil Judge.,
& JMFC, Sedam.**